

ITEM NO.6

Court No. (Video Conferencing)
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SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).275/2021

THANGJAM SANTA SINGH @ SANTA KHURAI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.30125/2021-GRANT OF INTERIM RELIEF)

Date : 05-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Jayna Kothari, Sr. Adv.
Dr. Anindita Pujari, AOR
Ms./Mr. Thulasi K. Raj Adv.
Mr. Om Narayan, Adv.
Ms. Harpreet Kaur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR